

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:827

ANSWERED ON:08.08.2013

ACTIVITIES UNDER MGNREGS

Annayagari Shri Sai Prathap;Das Shri Ram Sundar;Dhanaplan Shri K. P.;Karwariya Shri Kapil Muni;Ramkishun Shri ;Semmalai Shri S.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of works/activities allowed to be undertaken under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country;
- (b) whether the Government proposes to include more activities/works under the Scheme including works relating to railways and irrigation facilities to small and medium farmers, etc.;
- (c) if so, the details thereof;
- (d) whether the Government proposes to revisit/make changes in the Scheme; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): The category of works allowed to be undertaken under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is defined in Para 1 B, Schedule I of MGNREG Act, 2005. Details of permissible works under MGNREGA are at Annexure. Works relating to provision of irrigation facilities to small and marginal farmers (as defined in the Agricultural Debt Waiver and Debt Relief Scheme, 2008) are permissible under the Act. Execution of Railway projects is not amongst the list of such permissible works.

(d) & (e): In accordance with the provisions of Para 1 B (xvi), Schedule I of the MGNREG Act, the Central Government can add any other work to the list of permissible work. A request for executing unskilled labour portion involved in some Railway projects is under consideration of the Government.